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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Notification No: 53 /2015-2020 New Delhi, February, 2022

Subject: Extension of Last Date for Submitting applications for Scrip based FTP Schemes

S.O.(E): In exercise of the powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with Para 1.02 of the Foreign Trade Policy, 2015-20, the Central Government hereby amends the para 3.13A of the FTP 2015-20 (as notified vide Notification no. 26 dated 16<sup>th</sup> September, 2021 and amended vide Notification No. 48 dated 31.12.2021) with immediate effect. The para 3.13A shall now read as below:

## 3.13A: Last Date of Submitting Applications for Scrip based Schemes

- a. In supersession of the existing laid down provisions in the Hand Book of Procedures, 2015-20 with regard to last date for submitting online applications for scrip based claims, the last date for submitting online applications stands revised to 28<sup>th</sup> February 2022 for the following schemes i.e.
  - i. for MEIS (for exports made in the period (s) 01.07.2018 to 31.03.2019, 01.04.2019 to 31.03.2020 and 01.04.2020 to 31.12.2020),
  - ii. for SEIS (for service exports rendered for FY 18-19 and FY 2019-20),
  - for 2 % additional ad hoc incentive (under para 3.25 of the FTP for exports made in the period 01.01.2020 to 31.03.2020 only)
  - iv. for ROSCTL (for exports made from 07.03.2019 to 31.12.2020) and
  - v. for ROSL (for exports made upto 06.03.2019 for which claims have not yet been disbursed under scrip mechanism).

After 28.02.2022, no further applications would be allowed to be submitted and they would become time-barred. Late cut provisions shall also not be available for submitting claims at a later date.

b. In supersession of the laid down provisions on applicable late cut as in para 9.02 of the HBP, the new late cut for applications submitted upto **28.02.2022** as indicated above shall be:

Sl Scheme no.	Period of Exports (Let Export Date in the period) / Services rendered in the period	Late Cut (as % age of Entitlement under the Scheme)
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i.

1	MEIS	FY 2018-19 (01.07.2018 to 31.03.2019)	10%	
2	MEIS	FY 2019-20 and FY 2020-21 (upto 31.12.2020)	Nil	
3	SEIS	FY 2018-19	5 %	$\dashv$
4	SEIS	FY 2019-20	Nil	-
5	ROSCTL	07.03.2019 to 31.12.2020	Nil	$\dashv$
6	ROSL	Upto 06.03.2019	Nil	+

Effect of this Notification: The last date of submitting applications under MEIS, SEIS, ROSCTL, ROSL and 2% additional ad hoc incentive (under para 3.25 of FTP) which was earlier notified to be 31.01.2022 has been extended to 28.02.2022.

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